

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 180/00099/2019**  
**&**  
**Miscellaneous Application No. 180/00353/2020 in**  
**Original Application No. 180/00099/2019**

**Monday, this the 20<sup>th</sup> day of July, 2020**

**CORAM:**

**Hon'ble Mr. P. Madhavan, Judicial Member**  
**Hon'ble Mr. K.V. Eapen, Administrative Member**

1. All India Naval Clerks Association represented by the General Secretary, K.S. Sanjay Babu, All India Naval Clerks Association, Door No. 39/3293C/2<sup>nd</sup> Floor, KSN Menon Road, Kochi-682 016.
2. C.H. Abdul Saleem, aged 42 years, S/o. Late C.H. Mohammed, LDC, Material Organization, Kochi – 682 004.
3. O.C. Subitha, aged 32 years, W/o. M.S. Binu, LDC, Material Organization, Kochi – 682 004.
4. O.G. Soumya, aged 33 years, W/o. M.V. Hemanathan, LDC, NAY(K), Kochi – 682 004.
5. Deepesh S. Kumar, aged 33 years, S/o. S. Kumaran, LDC, NAY (K), Kochi – 682 004. .... **Applicants**

**(By Advocate : Mr. S. Radhakrishnan)**

**V e r s u s**

1. Union of India, represented by the Secretary to the Govt. of India, Ministry of Defence, New Delhi – 110 001.
2. The Department of Personnel & Training, represented by its Secretary, North Block, New Delhi – 110 001.
3. Integrated Head Quarters of Ministry of Defence (Navy), Directorate of Civilian Personnel, D-II Wing, Sena Bhavan, New Delhi – 110 011.
4. The Flag Officer Commanding in Chief, Headquarters, Southern Naval Command, Naval Base, Kochi-04. .... **Respondents**

**(By Advocate : Mr. T.C. Krishna, Sr. PCGC)**

This application having been heard on 20.07.2020 through video

conferencing, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Mr. P. Madhavan, Judicial Member –**

Heard Advocate Mr. S. Radhakrishnan, appearing for the applicants and Advocate Mr. T.C. Krishna, Sr. PCGC appearing for the respondents, through video conferencing.

2. MA No. 180/353/2020 has been filed by the applicants seeking permission to withdraw the OA. Allowed.

3. Therefore, OA No. 180/99/2019 is dismissed as withdrawn with liberty to the applicants to file a separate OA if they are so advised. No order as to costs.

**(K.V. EAPEN)  
ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)  
JUDICIAL MEMBER**

“SA”

**Original Application No. 180/00099/2019**  
**&**  
**Miscellaneous Application No. 180/00353/2020 in**  
**Original Application No. 180/00099/2019**

**APPLICANTS' ANNEXURES**

**Annexure A1** – True copy of the draft Recruitment Rules for the post of Office Superintendent notified by the IHQ dated 13.8.2010.

**Annexure A2** – True copy of the representation dated 15.9.2010.

**Annexure A3** – True copy of the relevant extract of the unamended Recruitment Rules dated 22.9.2000 for the post of Assistant (renamed as Office Superintendent)

**Annexure A4** – True copy of the representation dated 16.5.2011.

**Annexure A5** – True copy of the SRO notification No. 27 dated 15/23, April, 2011.

**Annexure A6** – True copy of the representation dated 12.12.2013.

**Annexure A7** – True copy of the letter submitted by the Flag Officer Commanding in Chief dated 6.2.2017.

**Annexure A8** – True copy of the relevant extract of the minutes of the 20<sup>th</sup> Main Meeting of NHQ Joint Consultative Meeting Council dated 9.5.2017.

**Annexure A9** – True copy of the representation dated 1.3.2018.

**Annexure A10** – True copy of the order of the Ernakulam Bench of the CAT in OA No. 326/2018 dated 6.4.2018.

**Annexure A11** – True copy of the circular No. CP (P&P)/4519/CLK dated 13.4.2017 and the Government of India letter dated 12.4.2017.

**Annexure A12** – True copy of the reply letter No. CS 2695/43/1628 dated 11.10.2018.

**RESPONDENTS' ANNEXURES**

**Annexure R-1** – Copy of relevant clause of DoP&T OM No. AB14017/48/2010-Estt(RR) dated 31 Dec 2010.

**Annexure R-2** – Copy of DoP&T OM No. AB14017/61/2008-Estt(RR) dated 24 Mar 2009.

**Annexure R-3** – Copy of Schedule IV of SRO 27/2018.

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